

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH

CP/CA. No. 572/2016

IN THE MATTER OF:

M/s Master Tradecom Pvt. Ltd.

.... APPLICANT / PETITIONER

SECTION:

Under Section 391(2) & 394, 100 to 104

Order delivered on 24.08.2017

Coram:

R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :-

For the ROC / OL Rajasthan :- Mr. Nawal Kishore Jha, Sr. Panel Counsel

ORDER

For Order see CP/CA No. 564/2016.

— Sd —  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

— Sd —  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)